

Calcutta High Court (Original Side)

Scrutiny List From 21-06-2021 To 21-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	AP	258/2021	BIMLA DEVI JAISWAL	MULLICK AND CO.	12-07-2021	PARTY SIGN IN PETITON IN HINDI (SHOULD BE TRANSLATED), PAGE NO. 158 MISSING NOTARY SEAL PAGE 26,42,72 WRONG JURISDICTION DATE OF ANNEXURE I NOT MATCHED ANNEXURE J NOT ANNEXED
2	AP	259/2021	BIMLA DEVI JAISWAL	MULLICK AND CO	12-07-2021	1. PARTY SIGN IN PETITION IN HINDI (SHOULD BE TRANSLATED) 2. NOTARY SEAL IN PAGES 13,15,25,28,89 3. WRONG JURISDICTION 4. PAGES 87 AND 158 ARE MISSING 5. ANNEXURE H, I (DATE) ARE NOT SAME AS IN THE BODY OF PETITION 6. ANNEXURE J IS NOT MENTIONED IN THE BODY OF PETITION.
3	AP	262/2021	KARBON STEELMART PVT LTD	HARERAM SINGH	12-07-2021	ANNEXURE MARKING N/M. ENROLLMENT OF ADVOCATE NOTARY LETTER LIST OF DATES SYNOPSIS
4	AP	263/2021	KARBON STEELMART PVT LTD	HARERAM SINGH	12-07-2021	ANNEXTURE AS EXIBIT NO NOTICE OF MOTION LIST OF DATES SYNOPSIS NOTARY IDENTIFICATION
5	CC	28/2021	ABHIJIT SAHA	ANJAN	11-07-2021	1. ADV SIGNATURE IN BACK OF VAKALATNAMA

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				BHATTACHARYA		2. NOTARY IDENTIFICATION 3. SYNOPSIS 4. LIST OF DATES

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